

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2021
TO BE ANSWERED ON 14.03.2017

Vermin Animals

2021. SHRI R. DHRUVA NARAYANA

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is considering the culling of certain wild animals in specific geographic areas over specific period in view of the huge losses incurred by the farmers due to destruction of their crops by such animals;
- (b) if so, the details thereof and if not, the action propose by the Government to deal with the aforesaid problems; and
- (c) the details of wild animals under consideration by the Government to be declared as vermin, State/UT-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

- (a) No, Sir. There is no proposal under the consideration of the Ministry regarding culling of certain wild animals in view of the huge losses incurred by the farmers due to destruction of their crops by such animals.
- (b) The Central Government provides financial assistance to State/Union Territory Governments under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for management of wildlife and its habitats in the country. The activities supported under the Schemes *inter alia* include construction /erection of physical barriers, such as barbed wire fence, solar powered electric fence, bio-fencing using cactus, boundary walls etc. to prevent the entry of wild animals into crop fields; improvement of wildlife habitat of wild animals by augmenting the availability of food and water in forest areas to reduce the entry of animals from forests to habitations and setting up of anti-depredation squads to drive away problematic animals.

Keeping in view the losses to crops inflicted by the wild animals, this Ministry, on 24thDecember, 2014 issued an advisory to the States highlighting the legal provisions

under the Wildlife (Protection) Act, 1972 to deal with the human-wildlife conflict situations.

The Ministry of Agriculture in consultation with MOEF has issued an Advisory in March 2012 for the management of Blue Bulls in the country. This Advisory, *inter-alia*, indicates the various strategies and options for the mitigation of blue bull conflict situations.

- (c) The Ministry has received the proposals for declaring vermin in the following states for species noted against each State:

State	Species
Bihar	Nilgai, wild Boar.
Uttarakhand	Wild pig
Himachal Pradesh	Rhesus Macaque
Gujarat	Nilgai
Maharashtra	Nilgai, wild Boar
